SL. No.108

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

(Physical Hearing)

CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON'BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	**IA (IBC)/626/2022 in Company Petition IB/116/2022**
NAME OF THE COMPANY	**Gayatri Hi-Tech Hotels Ltd**
NAME OF THE PETITIONER(S)	**Axis Trustee Services Ltd**
NAME OF THE RESPONDENT(S)	**Gayatri Hi-Tech Hotels Ltd**
UNDER SECTION	**7 of IBC**

ORDER

Learned Counsel for the Financial Creditor appeared via video conference and Learned Senior Counsel for the Corporate Debtor appeared in person.

Learned Counsel for the Corporate Debtor submits that another group company of the same promoter was admitted into CIRP and that the Respondents herein, who are the respondents in that case also preferred an appeal, which are Reserved for Orders.

Hence, under the circumstances, post the matter to 16.12.2022, making it clear that they have to make submissions on the next date of hearing.

Sd/- **Sd/-**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Syamala